GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:335 ANSWERED ON:16.07.2002

PRABHUNATH SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the proposed plan outlay during the Tenth Plan under Drought Prone Area Programme (DPAP) and Desert Development Programme (DDP) is more than double the outlay;
- (b) if so, the details thereof year-wise;
- (c) the reasons for allocating small portion for the first year of the Tenth Plan 2002-2003;
- (d) whether any meaningful results have been achieved in bringing down the area under the Drought Prone Area Programme and having in developing the deserts into greenery and tourists spots; and
- (e) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL):

(a) and (b) The Tenth Plan outlays approved by the Planning Commission in respect of Drought Prone Areas Programme (DPAP) and Desert Development Programme (DDP) are marginallylower than the outlays proposed by the Department of Land Resources. The details are as under:

Programme Commission Outlays (Rs. in crores)
Proposed Approved
by the Planning

For Tenth Plan For 2002-2003

DPAP 1600.00 270.00 1500.00 250 185

DDP 1200.00 210.00 1100.00 00 .00

- (c) The budget allocations for 2002-03 under DPAP and DDP are Rs. 250.00 crore andRs. 185.00 crore respectively. The allocations are only marginally lower than the outlay proposed by the Department for 2002-03.
- (d) and (e) The results of quick evaluation studies commissioned by the Ministry indicate that with the implementation of watershed projects under DPAP and DDP, the overall productivity of land and water table have increased and there has been a positive and significant impact on overall economic development in the project areas. The studies also revealed that green vegetative cover has also improved in desert areas which would have a positive impact in checking soil erosion by water and wind.